



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,11th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

**ITEM NO. 1 IN THE DAILY CAUSE LIST
HAS BEEN WRONGLY LISTED]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|---|--|--|---|
| MOTION | | | | |
| 35 | WP(C)/6858/2022 B/O | ANJUMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS. | MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM | GA, ASSAM |
| ADMISSION | | | | |
| 36 | WA/353/2022 CAVT. NO.11912/022, B/O, CAVT./1191/2022 | MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. Versus THE ADDL DEPUTY COMMISSIONER AND 3 ORS | MR. SAILENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS | GA, ASSAM MS. S G BARUAH FOR CAVEATOR |
| | WITH I.A.(Civil)/3281/2022 in WA/353/2022 | MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. Versus THE ADDL DEPUTY COMMISSIONER AND 3 ORS. | MR. SAILENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS | GA, ASSAM MS. S G BARUAH FOR CAVEATOR |

LEAVE NOTE OF ADVOCATES FOR 11/11/2022

| | | | | |
|----|---------------------|------------|----|------------|
| 1) | MR. N J GOGOI | 19-10-2022 | To | 19-11-2022 |
| 2) | MR. O P BHATI | 20-10-2022 | To | 12-11-2022 |
| 3) | MR. S D PURKAYASTHA | 27-10-2022 | To | 12-11-2022 |
| 4) | MR. A CHAMUAH | 06-11-2022 | To | 19-11-2022 |
| 5) | MR. A CHAMUAH | 31-10-2022 | To | 11-11-2022 |
| 6) | MR. D K CHOMAL | 01-11-2022 | To | 14-11-2022 |
| 7) | MR. P K TIWARI | 07-11-2022 | To | 11-11-2022 |
| 8) | MRS. B GOGOI | 07-11-2022 | To | 11-11-2022 |
| 9) | MR G BHARADWAJ | 09-11-2022 | To | 16-11-2022 |

| | | | | |
|-----|------------------|------------|----|------------|
| 10) | MR H S KALSI | 09-11-2022 | To | 19-11-2022 |
| 11) | MR. A K TALUKDAR | 10-11-2022 | To | 30-11-2022 |
| 12) | MR. R P SINGH | 15-11-2022 | To | 25-11-2022 |
| 13) | MR. N SHARMA | 16-11-2022 | To | 16-11-2022 |



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Friday,11th November 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 07-11-2022 TO 18-11-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL
WILL BE TAKEN FIRST BEFORE ADJUDICATING
THE WRIT PETITIONS (CIVIL) RELATING
TO FOREIGNERS MATTER]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|---|--|-----------------------------------|
| MOTION | | | | |
| 33 | WP(C)/7122/2022 (WAS WRONGLY LISTED IN DIVISION BENCH-I IN THE DAILY CAUSE LIST DATED 11-11-2022) | MOON MOON DAS Versus THE UNION OF INDIA AND 2 ORS. | MR. M A ISLAM MR J I MONDAL MR J ISLAM | GA, ASSAM DY.S.G.I. SC, GHC |

LEAVE NOTE OF ADVOCATES FOR 11/11/2022

| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR. N J GOGOI | 19-10-2022 | To | 19-11-2022 |
| 2) | MR. O P BHATI | 20-10-2022 | To | 12-11-2022 |
| 3) | MR. S D PURKAYASTHA | 27-10-2022 | To | 12-11-2022 |
| 4) | MR. A CHAMUAH | 06-11-2022 | To | 19-11-2022 |
| 5) | MR. A CHAMUAH | 31-10-2022 | To | 11-11-2022 |
| 6) | MR. D K CHOMAL | 01-11-2022 | To | 14-11-2022 |
| 7) | MR. P K TIWARI | 07-11-2022 | To | 11-11-2022 |
| 8) | MRS. B GOGOI | 07-11-2022 | To | 11-11-2022 |
| 9) | MR G BHARADWAJ | 09-11-2022 | To | 16-11-2022 |
| 10) | MR H S KALSI | 09-11-2022 | To | 19-11-2022 |
| 11) | MR. A K TALUKDAR | 10-11-2022 | To | 30-11-2022 |
| 12) | MR. R P SINGH | 15-11-2022 | To | 25-11-2022 |
| 13) | MR. N SHARMA | 16-11-2022 | To | 16-11-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,11th November 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------------------------|--|---|---|---|
| MOTION | | | | |
| 57 | WP(C)/6742/2022 FIXED | GARJAN BULLATJAN MATCHAJIBI MINPALAN SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 4 ORS | MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA | GA, ASSAM SC, AFDC |
| 58 | WP(C)/7084/2022 FIXED | SIRAJUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS | MR B SINHA MR. M HUSSAIN | GA, ASSAM SC, REVENUE |
| 59 | WP(C)/7100/2022 FIXED | HEM BAHADUR PRADHAN @ NEWAR AND ANR. Versus THE STATE OF ASSAM AND 3 ORS. | MR B SINHA MR. S UPADHAY MS. A LALA MR. M SHARMA | GA, ASSAM |
| 60 | WP(C)/7102/2022 FIXED | FORASH UDDIN LASKAR AND 7 ORS. Versus THE UNION OF INDIA AND 5 ORS. | MR F U BARBHUIYA MS S DAS | GA, ASSAM DY.S.G.I. SC, REVENUE |
| 61 | WP(C)/7104/2022 FIXED | BHABANANDA DOLEY Versus THE UNION OF INDIA AND 3 ORS | MR. J KALITA | MR. B CHOUDHURY, SC STATE GST DY.S.G.I. |
| ORDER (IMPLEADMENT OF PARTY) | | | | |
| 62 | I.A.(Civil)/3272/2022 CONNECTED WITH ITEM NO. 16 IN THE DAILY CAUSE LIST in WP(C)/6839/2022 | SK. ABIDUL HUSSAIN Versus INDIAN OIL CORPORATION LTD (MARKETING DIVISION) DIGBOI TERMINAL AND ORS. | MR. U K NAIR MR. S ISLAM MR A HAWARI | SC, I O C |
| ADMISSION | | | | |
| 63 | WP(C)/3308/2022 FIXED | ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS | MR. T J MAHANTA MR. J SARMAH | MR S BORTHAKUR (R-5) MR. D GOGOI (R-5) SC, FOREST |
| 64 | WP(C)/6086/2022 FIXED | SUJIT BORO Versus THE STATE OF ASSAM AND 5 ORS. | MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ | MR. P K ROYCHOUHURY (R-6) MR. N G KUNDU MR G DEKA MS. P UPAMANYU SC, BTC |

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|----------------------|---|--|-----------------------------|--|
| 65 | WITH WP(C)/5901/2022 | RAKHEB DAIMARY Versus THE STATE OF ASSAM AND 6 ORS | MR. K SARMA MR. S BORUAH | SC, P AND R.D. GA, ASSAM SC, BTC |
| <u>ORDERS</u> | | | | |
| 66 | I.A.(Civil)/3144/2022 FIXED in WP(C)/6312/2022 WITH WP(C)/6312/2022 | MOFIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS | MR H DAS MR. B C DEKA | GA, ASSAM |
| | | KHABIRAN NESSA AND ANR Versus THE UNION OF INDIA AND 5 ORS | MR H DAS MR. B C DEKA | GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T |
| 67 | I.A.(Civil)/3238/2022 WITH MACApp./509/2018 (D/O) FIXED in MACApp./509/2019 | HAMIDUR RAHMAN Versus UNITED INDIA INSURANCE CO. LTD. AND 7 ORS. | MR. S ISLAM MR A HAWARI | MS. R D MOZUMDAR MR. K K BHATTA |

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LEAVE NOTE OF ADVOCATES FOR 11/11/2022

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR. N J GOGOI | 19-10-2022 | To | 19-11-2022 |
| 2) | MR. O P BHATI | 20-10-2022 | To | 12-11-2022 |
| 3) | MR. S D PURKAYASTHA | 27-10-2022 | To | 12-11-2022 |
| 4) | MR. A CHAMUAH | 06-11-2022 | To | 19-11-2022 |
| 5) | MR. A CHAMUAH | 31-10-2022 | To | 11-11-2022 |
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| 7) | MR. P K TIWARI | 07-11-2022 | To | 11-11-2022 |
| 8) | MRS. B GOGOI | 07-11-2022 | To | 11-11-2022 |
| 9) | MR G BHARADWAJ | 09-11-2022 | To | 16-11-2022 |
| 10) | MR H S KALSI | 09-11-2022 | To | 19-11-2022 |
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| 13) | MR. N SHARMA | 16-11-2022 | To | 16-11-2022 |



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|--|--|---------------------|
| ORDERS | | | | |
| 11 | I.A.(CrI.)/423/2022 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, FIXED in CrI.A./176/2022 WITH CrI.A./176/2022 | MANTU DEY Versus THE STATE OF ASSAM AND ANR | MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD | PP, ASSAM |
| | | MANTU DEY Versus THE STATE OF ASSAM AND ANR | MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD | PP, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 11/11/2022

| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR. N J GOGOI | 19-10-2022 | To | 19-11-2022 |
| 2) | MR. O P BHATI | 20-10-2022 | To | 12-11-2022 |
| 3) | MR. S D PURKAYASTHA | 27-10-2022 | To | 12-11-2022 |
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| 9) | MR G BHARADWAJ | 09-11-2022 | To | 16-11-2022 |
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| 11) | MR. A K TALUKDAR | 10-11-2022 | To | 30-11-2022 |
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| 13) | MR. N SHARMA | 16-11-2022 | To | 16-11-2022 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------------|---|---|---|---|
| <u>MOTION</u> | | | | |
| 50 | WP(C)/6921/2022 FIXED | SUBHOJIT NATH Versus THE UNION OF INDIA AND 4 ORS. | MR. T J MAHANTA MR D MAHANTA | DY.S.G.I. |
| 51 | WP(C)/7055/2022 FIXED | BISWAJIT NATH AND 31 ORS Versus THE UNION OF INDIA AND 5 ORS | MR I RAFIQUE MS A AFREEN MS. R. R. SAIKIA | MR. S K MEDHI SC, RAILWAY |
| 52 | WP(C)/7109/2022 FIXED | DIPAK SARMAH Versus THE STATE OF ASSAM AND 5 ORS | MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MS E NATH | GA, ASSAM |
| 53 | WP(C)/7130/2022 FIXED | BISHWAJIT TIWARY AND 3 ORS. Versus THE UNION OF INDIA AND 5 ORS. | MR. S SHARMA MS. P TALUKDAR | MR. S K MEDHI DY.S.G.I. |
| 54 | WP(C)/7202/2022 B/O | MD. SALAUDDIN Versus THE UNION OF INDIA AND 5 ORS | MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR | SC, RAILWAY |
| <u>ADMISSION</u> | | | | |
| 55 | WP(C)/1014/2022 FIXED | RATUL SAIKIA AND ANR Versus THE STATE OF ASSAM AND 5 ORS. | MR. R PHUKAN MR. P TALUKDAR | GA, ASSAM MR. N K KALITA (R-5,6) MR D DEKA (R-5,6) SC, REVENUE |
| 56 | WP(C)/1073/2022 FIXED | MANARONJAN SAIKIA Versus THE STATE OF ASSAM AND 7 ORS | MR. I A HAZARIKA MR. M A CHOUDHURY MRS. S ISLAM MR. R K GOSWAMI | GA, ASSAM SC, IRRIGATION SC, AGRI. DEPARTMENT |
| <u>ORDERS</u> | | | | |
| 57 | WP(C)/3661/2022 PART-HEARD, FIXED | NIBHA PATHAK Versus THE STATE OF ASSAM AND 9 ORS. | MR N AHMED MS. S B CHOUDHURY MR A N AHMED MR. S K DAS | SC, P AND R.D. MR. M SARANIA (R-6,7,9) MR H MEDHI (R-6,7,9) |
| | WITH I.A.(Civil)/2035/2022 in WP(C)/3661/2022 | NIBHA PATHAK Versus THE STATE OF ASSAM AND 8 ORS. | MS. S B CHOUDHURY | SC, P AND R.D. GA, ASSAM |

| | | | | |
|----|---|--|--|---|
| 58 | WITH WP(C)/2112/2022 | TAPAN TALUKDAR AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. M SARANIA MR H MEDHI MS N BISHAYA MS N RAI MS N N SHARMA MR. A SARANIA MD A S AHMED | SC, P AND R.D. GA, ASSAM |
| 59 | Cont.Cas(C)/115/2020 FIXED | DINESH BURAGOHAJ Versus GAURAV BOTHRA, IAS AND ANR. | | |
| 60 | Cont.Cas(C)/226/2020 FIXED | JAGADISH CHANDRA MEDHI Versus RAVIKANT GUPTA AND 4 ORS. | MS S K CHAUHAN MR R S CHAUHAN MD M S ALI | MR. S C BISWAS (R3) MR. B SARMA MR. P S BISWAS (R3) |
| 61 | I.A.(Civil)/3297/2022 B/O in WP(C)/7005/2022 WITH WP(C)/7005/2022 | MRIDUL BORAH AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS. MRIDUL BORAH AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS. | MR. M A SHEIKH K U AHMED MS F INTAZ MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ | SC, C.G.C. DY.S.G.I. |

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LEAVE NOTE OF ADVOCATES FOR 11/11/2022

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR. N J GOGOI | 19-10-2022 | To | 19-11-2022 |
| 2) | MR. O P BHATI | 20-10-2022 | To | 12-11-2022 |
| 3) | MR. S D PURKAYASTHA | 27-10-2022 | To | 12-11-2022 |
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| 6) | MR. D K CHOMAL | 01-11-2022 | To | 14-11-2022 |
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| 12) | MR. R P SINGH | 15-11-2022 | To | 25-11-2022 |
| 13) | MR. N SHARMA | 16-11-2022 | To | 16-11-2022 |



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-I(RSA AND
RFA)),ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|---|---|--|---------------------|
| MOTION | | | | |
| 50 | AB/3249/2022 FIXED | AFTAB SK @ AFTAP ALI Versus THE STATE OF ASSAM | MRS. K DEVI | PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 51 | Bail Appln./2586/2022 FIXED | MUKUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM | MR. B D KONWAR SR. ADV. MS. P ADHIKARI MR A K AZAD | PP, ASSAM |
| 52 | Bail Appln./2650/2022 WITH SCANNED COPY OF CASE RECORD, FIXED | MD. TAFIQL ISLAM @ BABU AND ANR. Versus THE STATE OF ASSAM | MR. C K NATH MR. S MUNIR | PP, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 11/11/2022

| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR. N J GOGOI | 19-10-2022 | To | 19-11-2022 |
| 2) | MR. O P BHATI | 20-10-2022 | To | 12-11-2022 |
| 3) | MR. S D PURKAYASTHA | 27-10-2022 | To | 12-11-2022 |
| 4) | MR. A CHAMUAH | 06-11-2022 | To | 19-11-2022 |
| 5) | MR. A CHAMUAH | 31-10-2022 | To | 11-11-2022 |
| 6) | MR. D K CHOMAL | 01-11-2022 | To | 14-11-2022 |
| 7) | MR. P K TIWARI | 07-11-2022 | To | 11-11-2022 |
| 8) | MRS. B GOGOI | 07-11-2022 | To | 11-11-2022 |
| 9) | MR G BHARADWAJ | 09-11-2022 | To | 16-11-2022 |
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| 11) | MR. A K TALUKDAR | 10-11-2022 | To | 30-11-2022 |
| 12) | MR. R P SINGH | 15-11-2022 | To | 25-11-2022 |
| 13) | MR. N SHARMA | 16-11-2022 | To | 16-11-2022 |



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,11th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA),ALONG WITH THE FOLLOWING

THIS BENCH WILL RISE AT 1:15 PM]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|--|--|---|---|
| MOTION (BA) | | | | |
| 26 | Bail Appln./2685/2022 FIXED | MD ABDULLAH Versus THE STATE OF ASSAM | MR. A AHMED MR. I U CHOWDHURY | MR. A M S MAZUMDER PP, ASSAM |
| MOTION | | | | |
| 27 | CRP(IO)/261/2022 FIXED | GYAN CHAND JUNEJA Versus MITUN GHOSE @ MITUN SEN | MR. D MOZUMDER MR. S BISWAS MR C GOGOI MS D DEVI | |
| ADMISSION | | | | |
| 28 | MFA/93/2022 BY SLIP | IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED., Versus SAIOD ALI AND 3 ORS . | MR T KALITA MR. A KAKATI | |
| | WITH I.A.(Civil)/3089/2022 in MFA/93/2022 | IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED., Versus SAIOD ALI AND 3 ORS . | MR T KALITA MR. A KAKATI | |
| 29 | MACApp./749/2022 FIXED | THE ORIENTAL INSURANCE CO. LTD Versus SMTI TUTUMONI HANDIQUE GOGOI and 4 ORS | MR. S K GOSWAMI MR. S K GOSWAMI MR.N BARMAN MR.R KATHKATIA | MR G JALAN MR.N K BHATRA FOR CAVEATOR |
| | WITH I.A.(Civil)/3229/2022 in MACApp./749/2022 | THE ORIENTAL INSURANCE CO. LTD Versus SMTI TUTUMONI HANDIQUE GOGOI and 4 ORS | MR. S K GOSWAMI | |

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LEAVE NOTE OF ADVOCATES FOR 11/11/2022

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|-----|---------------------|------------|----|------------|
| 1) | MR. N J GOGOI | 19-10-2022 | To | 19-11-2022 |
| 2) | MR. O P BHATI | 20-10-2022 | To | 12-11-2022 |
| 3) | MR. S D PURKAYASTHA | 27-10-2022 | To | 12-11-2022 |
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| 10) | MR H S KALSI | 09-11-2022 | To | 19-11-2022 |
| 11) | MR. A K TALUKDAR | 10-11-2022 | To | 30-11-2022 |
| 12) | MR. R P SINGH | 15-11-2022 | To | 25-11-2022 |
| 13) | MR. N SHARMA | 16-11-2022 | To | 16-11-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,11th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|--|---|--|---------------------|
| WITHDRAWAL | | | | |
| 44 | Bail Appln./2768/2022 B/O | NARAYAN ROY AND ANR Versus THE STATE OF ASSAM | MR. D P MANDAL MS J RAJKUMARI | PP, ASSAM |
| MOTION (BA) | | | | |
| 45 | Bail Appln./3007/2022 B/O | HAZRAT OSMAN GANI AND ANR Versus THE STATE OF ASSAM | G UDDIN MR A K AZAD | PP, ASSAM |
| 46 | Bail Appln./3011/2022 B/O | RAHUL KHAN AND ANR Versus THE STATE OF ASSAM | MR G PHUKAN | PP, ASSAM |
| 47 | Bail Appln./3015/2022 B/O | DR. ANUPAM SARMA AND 2 ORS Versus THE STATE OF ASSAM | MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY B SAIKIA | PP, ASSAM |
| MOTION | | | | |
| 48 | AB/3340/2022 B/O | SAMUJAL BORA Versus THE STATE OF ASSAM | MR. K BORUAH MR. M ALOM | PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 49 | Bail Appln./2504/2022 WITH CASE DIARY AND CASE RECORD, FIXED | RIYAJ MAJI @ RIAZ MAJI Versus THE STATE OF ASSAM | MR. A GANGULY MS. M ROY MR. P BORAH MR T CHHETRI | PP, ASSAM |
| 50 | Bail Appln./2505/2022 WITH CASE RECORD, FIXED | SAHEB SAHANI Versus THE UNION OF INDIA | MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | SC, NCB |
| 51 | Bail Appln./2535/2022 WITH CASE RECORD, FIXED | ARIF SAIFI Versus THE UNION OF INDIA | MR. T HUSSAIN | SC, NCB |

| | | | | |
|----|--------------------------------|--|---|-----------|
| 52 | Bail Appln./2536/2022 FIXED | VASIM KHAN @ WASIM KHAN Versus THE UNION OF INDIA | MR. T HUSSAIN | SC, NCB |
| 53 | Bail Appln./2708/2022 FIXED | TIASUNEP @ TIASUNEP JAMIR Versus THE STATE OF ASSAM | MR T KALITA MR. B DEKA J DASGUPTA MR L TASHI | PP, ASSAM |
| 54 | Bail Appln./2930/2022 B/O | MD. SAHIDUL ALI Versus THE STATE OF ASSAM | MR S GOGOI MS G GOGOI MS. A GOGOI | PP, ASSAM |

BAIL HEARING

| | | | | |
|----|-----------------------|--|---|-----------|
| 55 | AB/3306/2022 FIXED | ASHIRBAD HAZARIKA Versus THE STATE OF ASSAM | MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MR A KHARSOHUM | PP, ASSAM |
|----|-----------------------|--|---|-----------|

ORDERS

| | | | | |
|----|--|---|---|-----------|
| 56 | Crl.Pet./533/2022 WITH LCR 2 FILES, B/O | SURENDER PAL SINGH Versus THE STATE OF ASSAM AND ANR | MR. A R SIKDAR MD A ALI M M ZAMAN | PP, ASSAM |
|----|--|---|---|-----------|

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LEAVE NOTE OF ADVOCATES FOR 11/11/2022

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR. N J GOGOI | 19-10-2022 | To | 19-11-2022 |
| 2) | MR. O P BHATI | 20-10-2022 | To | 12-11-2022 |
| 3) | MR. S D PURKAYASTHA | 27-10-2022 | To | 12-11-2022 |
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| 12) | MR. R P SINGH | 15-11-2022 | To | 25-11-2022 |
| 13) | MR. N SHARMA | 16-11-2022 | To | 16-11-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[For Friday,11th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|---|--|--|------------------------------------|
| ORDER NO STEPS | | | | |
| 71 | WP(C)/5689/2014 FIXED | ARSS INFRASTRUCTURE PROJECTS LTD. Versus THE CHIEF ENGINEER, CONSTRUCTION-VII, N.F. RAILWAY and 8 ORS | MR.R DUBEY MS.A B KAYASTHA MR.P K GARODIA MS.P SARMA | MR.D K DEY SC, NF RLY |
| ADMISSION | | | | |
| 72 | WP(C)/3388/2017 FIXED | SMT. SARU BORAH Versus THE LIFE INSURANCE CORPN. OF INDIA and 3 ORS. | MR.R PHUKAN MR.R K BORA | MR.S P CHOUDHURY MR.A S DHILLON |
| 73 | WP(C)/7239/2017 FIXED | ASHOK KR. SEN and ANR. Versus THE STATE OF ASSAM and 3 ORS | MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.D DEKA | SC, HEALTH |
| WITH | | | | |
| 74 | WP(C)/863/2020 | HEMA RAM DAS AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS. | MR. D DEKA MR H BORAH | SC, HEALTH |
| WITH | | | | |
| 75 | WP(C)/1910/2020 | KAGEN DAS Versus THE STATE OF ASSAM AND 2 ORS. | MR. D DEKA MR. S A CHOUDHURY | SC, HEALTH |
| BAIL HEARING (BA) | | | | |
| 76 | Bail Appln./2782/2022 WITH CASE DIARY AND CASE RECORD, FIXED | MOKBUL ALI Versus THE STATE OF ASSAM | MR A K AZAD MS S DEVI | PP, ASSAM |
| ORDERS | | | | |
| 77 | I.A.(Civil)/3292/2022 B/O in WP(C)/6571/2022 | SRI SRI ATHKHELIA NAMGHAR AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS. | MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH | GA, ASSAM |

WITH
WP(C)/6571/2022
CAVT. NO. 10572/022,

SRI SRI ATHKHELIA NAMGHAR AND 2
ORS.
Versus
THE STATE OF ASSAM AND 15 ORS

MR. R C SAIKIA
MS. K SAIKIA
MS. N DEY
MR B P BORAH

GA, ASSAM
MR. M NATH (r-6 to 16)
MR. J K GOSWAMI (FOR
CAVEATOR)
MR. A BHATTACHARJEE (r-
6 to 16)
MR. D J KAPIL (r-6 to 16)
MR. J BARMAN (r-6 to 16)
MR. J BARMAN (r-6 to 16)

WITH
I.A.(Civil)/3123/2022
in WP(C)/6571/2022

SRI SRI ATHKHELIA NAMGHAR AND
ANOTHER
Versus
THE STATE OF ASSAM AND 15 ORS

MR. R C SAIKIA
MS. K SAIKIA
MS. N DEY
MS. R GOHAIN

GA, ASSAM
MR. J BARMAN

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LEAVE NOTE OF ADVOCATES FOR 11/11/2022

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR. N J GOGOI | 19-10-2022 | To | 19-11-2022 |
| 2) | MR. O P BHATI | 20-10-2022 | To | 12-11-2022 |
| 3) | MR. S D PURKAYASTHA | 27-10-2022 | To | 12-11-2022 |
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| 11) | MR. A K TALUKDAR | 10-11-2022 | To | 30-11-2022 |
| 12) | MR. R P SINGH | 15-11-2022 | To | 25-11-2022 |
| 13) | MR. N SHARMA | 16-11-2022 | To | 16-11-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AS SOON AS THE SPECIAL DIVISION BENCH RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE S.SHYAM AND HER LORDSHIP]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--------------------------|---|--------------------------------|----------------------------------|
| ADMISSION | | | | |
| 40 | Crl.Pet./509/2021 B/O | ABDUL SUKUR Versus THE STATE OF ASSAM AND 2 ORS. | MR F K R AHMED MR F A AHMED | MR. S Y AHMED (R-3) PP, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 11/11/2022

| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR. N J GOGOI | 19-10-2022 | To | 19-11-2022 |
| 2) | MR. O P BHATI | 20-10-2022 | To | 12-11-2022 |
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THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|--|--|---|---------------------|
| MOTION (BA) | | | | |
| 51 | Bail Appln./2995/2022 B/O | SUBHENDU CHATTARJEE AND 3 ORS Versus THE STATE OF ASSAM | MR. A GANGULY D ROY | PP, ASSAM |
| 52 | Bail Appln./2997/2022 B/O | HANIFUR RAHMAN AND 3 ORS. Versus THE STATE OF ASSAM | MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN | PP, ASSAM |
| MOTION | | | | |
| 53 | AB/3337/2022 B/O | RAJIB BORUAH Versus THE STATE OF ASSAM | MR. M BISWAS MS M DAS | PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 54 | Bail Appln./2931/2022 B/O | MD. SAHIDUL ALI Versus THE STATE OF ASSAM | MR S GOGOI MS G GOGOI MS. A GOGOI | PP, ASSAM |
| BAIL HEARING | | | | |
| 55 | AB/3077/2022 FIXED. | JENIFAR NASREEN MOLLAH Versus THE STATE OF ASSAM | MR. M DUTTA MS S DEV MR J MAHANTA | PP, ASSAM |
| ORDERS | | | | |
| 56 | CrI.Pet./271/2022 WITH LCR 3 FILES, B/O | HIMANSHU KALITA Versus THE STATE OF ASSAM AND ANR | MR S BORTHAKUR MS. P BORAH | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 11/11/2022

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR. N J GOGOI | 19-10-2022 | To | 19-11-2022 |
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